

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2525
ANSWERED ON:12.03.2010
DUTIES COLLECTED FROM TOBACCO PRODUCTS
Jeyadural Shri S. R.

Will the Minister of FINANCE be pleased to state:

- (a) the details of duty collected from each of cigarettes, bidis, chewing tobacco, cigars, gutkha and other tobacco products during each of the last three years;
- (b) the details of reliefs extended to tobacco farmers in this regard, if any; and
- (c) the steps taken or proposed to be taken by the Government to help such farmers?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a) The details of Excise and Customs duty collected on cigarettes, bidis, chewing tobacco, cigars, gutkha and other tobacco products during each of the last three years is as follows:

Basic Excise Duty (Rs in crore)

Sl.No.	Commodity	2006-07	2007-08	2008-09
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1	Cigars and Cigarettes	7701	8149	9310
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2	Bidis	430	484	488
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3	Chewing Tobacco	421	692	917
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4	Other Tobacco products including Gutkha	697	944	2585
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**Basic Customs Duty
(Rs in crore)**

Sl.No.	Commodity	2006-07	2007-08	2008-09
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1	Cigars and Cigarettes	2.62	2.7	1.34
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2	Bidis	Nil	Nil	Nil
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3	Chewing Tobacco	Nil	Nil	0.3
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4 Other Tobacco 1.95 3.2 8
products including
Gutkha

(b) Since excise duties are collected from manufacturers and there is no excise duty on farmers, the issue of extending relief to farmers does not arise.

(c) Does not arise in view of (b) above.